

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 597 OF 2016 IN
APPEAL NO. 292 OF 2016**

Dated: 2nd January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Utkal Alumina International 6Ltd.

.... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi
Mr. Zeeshan Rizvi
Mr. Saiyed Rahman Ali

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Mr. Anshu Malik for R-1

Mr. R. K. Mehta
Ms. Himanshi Andley for R-3

ORDER

Due to administrative reasons, the matter could not be taken up.

List this batch of Appeals for hearing on **30.01.2018.**

COURT MASTER